

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST

Date: 7th December, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 83(T _{HC})/2012 (PH)	Bharti Infratel Ltd. Vs State of M.P & Ors.	Mr. Nikhil Singh, Adv. for Applicant Mr. C.D. Singh, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for R – 2 Mr. Gurinderjit, Adv. Mr. Shubham Bhalla, Adv.
2.	Original Application No. 77(T _{HC})/2012 (PH)	Bharti Infratel Ltd. Vs State of M.P & Ors.	Mr. Nikhil Singh, Adv. for Applicant Mr. C.D. Singh, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for R – 2 Mr. Gurinderjit, Adv. Mr. Shubham Bhalla, Adv.
3.	Appeal No. 55(T _{HC})/2012 (M.A No. 74/2013 & M.A No. 114/2013) (PH)	Idea Cellular Ltd. Vs State of M.P & Ors.	Mr. Brian Da Silva, Sr. Adv. along with Ms. Jyoti Dutt, Adv. for Appellant Mr. C.D. Singh, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for R – 2
4.	Original Application No. 80(T _{HC})/2012 (PH)	Viom Networks Ltd. Vs State of M.P & Ors.	Mr. Rajiv Dutta, Sr. Adv. along with Ms. Jyoti Dutt Sharma, Adv. for Applicant Mr. C.D. Singh, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for R – 2
5.	Original Application No. 129/2013	Viom Networks Ltd. Vs UT of Chandigarh & Ors.	Ms. Jyoti Dutt Sharma, Adv. for Applicant Mr. Shubham Bhalla, Adv. for R – 1, 2 & 4 Mr. A.K. Prasad, Adv. for R - 3
6.	Original Application No. 130/2013	ATC India Tower Corp. Pvt. Ltd. Vs UT of Chandigarh & Ors.	Mr. Piyush Sharma, Adv. for Applicant Mr. Shubham Bhalla, Adv. for R – 1 & 2 Mr. A.R. Takkar, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R – 4 Mr. Rajul Shrivastava, Adv. for MPPCB

7.	Original Application No. 151/2013	Legal Aid Committee, National Green Tribunal Bar Association Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Advs. Along with Mr. Sanjay Upadhyay, Adv. for applicant Mr. Divya Prakash Pandey, Adv. For R – 1 Mr. U.K. Uniyal, Adv. General along with Dr. Abhishek Atrey, Adv. for R – 2 Mr. Sanjiv Saxena, Adv. For R – 3, 4 & 8 Mr. Anurag Sharma, Adv. For R – 5 Ms. Alpana Poddar, Adv. For R – 6 Mr. Mukesh Verma, Adv. For R – 7 Mr. Ravinder Agarwal, Adv. For R – 9 Mr. Pinaki Misra, Sr. Adv. Along with Mr. S. Nanda Kumar, Adv. For R – 10 Mr. Tavinder Sidhu, Adv.
8.	Original Application No. 80/2015	Keshar Singh Panwar & Ors. Vs Union of India & Anr.	Ms. Divya Jyoti Jaipurian, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. Rahul Verma, Adv. for R – 2 Mr. U.A. Rana, Adv. for R-9
FOR ADMISSION			
9.	Execution Application No. 1/2015 in Original Application No. 19/2012	Subir Mario Chowfin Vs. State of Uttarakhand & Ors.	Mr. Rahul Choudhary, Adv. for Applicant
10.	M.A. No. 1265/2015 in Original Application No. 50/2015 (WZ)	The Human & Animal Welfare Association Vs. Gujarat Pollution Control Board & Ors.	Mr. Surender Singh Hooda, Adv. for Applicant
AFTER NOTICE			
11.	Original Application No. 524/2015	Kisan Sahakari Chini Mills Limited (In Krishan Kant Singh Case) Vs. U.P.P.C.B. & Ors.	Mr. Deependra Narain Singh, Adv. for Applicant
12.	Original Application No. 525/2015	Kisan Sahakari Chini Mills Limited (In Krishan Kant Singh Case) Vs. U.P.P.C.B. & Ors.	Mr. Deependra Narain Singh, Adv. for Applicant
FOR HEARING			
13.	Original Application No. 146/2015	Society for Protection of Environment & Biodiversity & Anr. Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Pradeep Misra, Adv. for R-2 Ms. Savitri Pandey, Adv. for R – 3 Mr. Rajkumar, Adv. for R – 4 Mr. Sudhir Kulshreshtha, Adv. for R-5 Mr. Raunak Parekh, Adv. for R-6 & 7 Mr. Mukesh Verma, Adv. for R-8 Mr. Ravinder Kumar, Adv. for R-10 & 11 Mr. A. K. Prasad, Adv. for MoWR
14.	Original Application No. 375/2015 (M.A. No. 892/2015, M.A. No. 893/2015 & M.A. No. 894/2015)	Paramveer Singh Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4 Mr. Ravindra Kumar, Adv. for R-5 Mr. D. Rajeshwar Rao & Mr. Charanjeet Singh, Advs. for R-6 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-7
15.	Original Application No. 454/2015 (M.A. No. 1045/2015)	Anand Arya Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 Mr. Ravindra Kumar, Adv.

16.	M.A. No. 787/2015 & M.A. No. 1006/2015 in Original Application No. 38/2011	Rohit Choudhury Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Reshmi Rea Sinha, Adv. for Applicant Mr. Ritwick Dutta, Adv. for R-1 Mr. Avijit Roy & Mr. Navnit Kumar, Advs. for R-2 Mr. Upanmanyu Hazarika, Sr. Adv. with Ms. Reshmi Rea Sinha, Adv. for R-4 Mr. Shuvodeep Roy, Adv. for R-5 Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Advs. for UPPCB Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for State of U.P. Ms. P. B. Singh, Adv. for MoEF & CC Mr. B. V. Niren, Adv. for CGWA
17.	M.A. No. 1239/2015 in Appeal No. 08/2015	Himgiri Zee University Vs. Union of India & Ors.	Mr. Mihir Desai, Sr. Adv. & Mr. Mridul Chakravarty, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Rahul Verma, AAG for R-3
18.	M.A. No. 1250/2015 in Original Application No. 237(THC)/2013	Court on its own Motion Vs. State of H.P. & Ors.	Mr. Rajesh Gupta & Mr. Harpreet Singh, Advs. for Applicant in M.A. No. 1250/2015 Mr. Suryanarayana Singh, Sr. AAG for R-1
19.	Original Application No. 90/2014 (M.A No. 613/2014)	Neelam Sanjiv Vs Director General of Civil Aviation & Ors.	Mr. Sanjiv Dagar, Adv. for Applicant Ms.Panchajanya Batra Singh,Adv. for R - 1 Mr. Rameeza Nakeem, Adv. for R – 2 Dr. Ashuwani, Sr. Adv. along with Mr. Atul Sharma, Adv. for R – 3 Mr. B.V. Niren, Adv. for R - 4
20.	Original Application No. 115(T _{HC})/2013	Bijwasan Gram Vikas Samiti & Ors. Vs Union of India & Ors.	Mr. Balendu Shekhar, Adv. for Appellant Ms.Panchajanya Batra Singh,Adv. for R - 1 Ms. Alpana Podder, Adv. for R – 2 Mr. B.V. Niren, Adv. for R - 3 Mr. Atul Sharma, Adv. for R– 4 Mr. Alpha Phiris Dayal, Adv. for R – 7 Mr. Atul Nanda, Sr. Adv. along with Mr. Rajat Barar, Adv. for R – 6 Mr. Sanjiv Ralli, Adv.
21.	Original Application No. 117(T _{HC})/2013	Indian Spinal Injuries Hospital Vs Union of India & Ors.	Ms. Mithu Jain, Adv. for Applicant Ms.Panchajanya Batra Singh,Adv. for R - 1 Ms. Alpana Podder, Adv. for R – 2 Mr. B.V. Niren, Adv. for R – 3 Mr. Atul Sharma, Adv. for R– 4 Mr. Abhishek Sharma, Adv. for R – 5 Mr. Alpha Phiris Dayal, Adv. for R – 7 Mr. Atul Nanda, Sr. Adv. along with Mr. Rajat Barar, Adv. for R – 6 Mr. Sanjiv Ralli, Adv.
22.	Appeal No. 60(THC)/2013	Society for Protection of Culture Heritage, Environment, Traditions & Promotions of National Awareness (Chetna) Vs Union of India & Ors.	Mr. Balendu Shekhar, Adv. for Appellant Ms.Panchajanya Batra Singh,Adv. for R-1 Ms. Alpana Podder, Adv. for R-2 Mr. A. K. Prasad, Adv. for R-3 Mr. Atul Sharma, Adv. for R-4 Mr. Abhishek Sharma, Adv. For R-5 Mr. Priyadarshi Gopal and Mr. Rameeza Hakeem, Advs. For R-6. Mr. Alpha Phiris Dayal, Adv. for R-7 Mr. Atul Nanda, Sr. Adv. along with

			Mr. Rajat Barar, Adv. for R-6. Mr. Sanjiv Ralli, Adv. Mr. B.V. Niren & Mr. Prasouk Jain, Adv. Mr. Aayush Juneja & Mr. Anuj Aggrawal, Adv. Mr. Yash Srivastava, Adv.
23.	Original Application No. 105/2014	J.P. Sharma Vs Delhi Development Authority & Ors.	J.P. Sharma, in person Mr. Rajiv Bansal, Adv. for R – 1 Mr. V.K. Tandon, Adv. for R – 2 & 7 Mr. Balendu Shekhar, Adv. for R – 3 Mr. Nishakant Pandey, Adv. for R – 6 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. for R – 9 Mr. Suraj Singh, Adv. for UPPCB Ms. Jasmine Damkewala, Adv. for R-10&11 Mr. Suresh Tripathi, Adv. for DJB Mr. Raman Yadav & Mr. Dalsher Singh, Adv.
24.	Original Application No. 140/2014 (M.A. No. 679/2015 & M.A. No. 1258/2015)	Nanga Ram Dangi Vs Secretary, Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Abhishek Paruthi, Adv. for R - 3 Mr. S.S. Shamsbery, Adv. for R – 4 to 6 Mr. Daleep Kumar Dhyani, Adv. (Local Commissioner) Mr. Ankit R. Kothari, Adv. for Noticee Mr. Amit Sharma, Adv. for Applicant in M.A. No. 1258/2015
25.	Original Application No. 141/2014 (M.A. No. 356/2015, M.A. No. 419/2015 & M.A. No. 1037/2015)	Saloni Singh & Anr. Vs Union of India & Ors.	Mr. A.K. Singh, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Om Prakash, Adv. for R – 3 Mr. Rajkumar, Adv. for R – 5 Mr. Kush Sharma, Adv. Ms. Beena Rani Pandey, Adv. for R-7 Mr. Balendu Shekhar & Mr. Akshay Abrol, Adv. for R-8 Mr. O.P. Ratra in person & Intervener Mr. Pramod Kumar, Adv. for Contractor Mr. Sunil Satyarthi, Adv. for DCB Mr. Ritwick Dutta, Adv. for Noticee No. 10 Mr. Vivek Kumar Tandon, Adv.
26.	Original Application No. 82/2013 (M.A. No. 887/2014)	Aditya N. Prasad Vs Union of India & Ors.	Mr. Aditya N. Prasad, in person Mr. B.V. Niren, Adv. for R – 1 & 13 Ms. Puja Kalra, Adv. for R – 2 Ms. Maninder Acharya, Sr. Adv. along with Ms. Mini Pushkarma, Adv. for R- 3 Mr. Balendu Shekhar, Adv. for R - 4 Mr. Sanjay Dewan, Adv. for R – 5 Mr. Sunil Satyarthi, Adv. for R – 6 Mr. Sandeep Mahapatra, Adv. for R - 7 Mr. P.L. Gautam, Adv. for R – 8 Mr. Rajiv Bansal, Adv. for R – 9 Ms. Manika Tripathi Pandey, Adv. for R-10 Mr. S. Nanda Kumar, Adv. for R – 11 Mr. D. Rajeshwar Rao, Adv. for R - 12 Mr. Vikas Malhotra, Adv. for R - 14 Mr. Sumeet Pushkarma, Adv. for R– 15 Mr. Ankur Gupta, Adv. for DMRC Mr. Ankur Chibber, Adv. for Delhi Univ. Ms. Manika Tripathi Pandey, Adv. for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Guntur Prabhakar, Adv. for State of A.P. Ms. Sakshi Popli, Adv. Mr. A. K. Prasad, Adv.

27.	M.A. No. 603/2015 & M.A. No. 596/2015 in Original Application No. 222/2014	Forward Foundation & Ors. Vs. State of Karnataka & Ors.	Mr. Devashish Bharuka, Adv. for the Applicant in M.A. No. 603/2015 Mr. B. R. Srinivasa Gowda, Adv. for R-1 Mr. Devraj Ashok, Adv. for R-2 to 7 Mr. Ankur S Kulkarni, Adv. for R-8 Mr. Shekhar G. Devasa, Adv. for R-9 Mr. Raju Ramachandan, Sr. Adv. & Mr. Deva, Adv. for R-10 Mr. Praveen Sehrawat with Mr. Saransh Jain, Adv. for R-11 & 12 Mr. Atul Jha, Adv. for State of chhatisgarh Mr. Mahesh Agarwal, Adv.
CASES OF COURT NO. 2			
FOR DIRECTION			
28.	Original Application No. 24/2014 (PH)	Shiv Prasad Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay, Ms. Manisha Badoni, & Mr. Salik Shafique, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Rahul Verma & Mr. Mukesh Verma Adv. for R-2 & 6 Mr. S. L. Gundli, SLO & Mr. Abhishek Paruthi, Adv., for CPCB Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Adv. for R-7 Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Adv. for R- 8 to 21 & 23 to 25
29.	M.A. No. 640/2015 & M.A. No. 1195/2015 In Original Application No. 177/2013 (PH)	Sushil Raghav Vs. State of UP & Ors	Mr. R. Venkatraman, Adv. for Applicant Mr. Raman Yadav & Mr. Dalshar Singh, Adv. for R-1 to 3 Mr. Ashish S. Kulshrestha, Adv. for R-4 Dr. Indra Pratap Singh for R-5 Ms. Reena Singh, AAG for R-6 Ms. Sakshi, Adv. for R-7 & 8 Mr. Ashish S. Kulshrestha, Adv. for UPSIDC
FOR ADMISSION			
30.	Original Application No. 510/2015 (M.A. No. 1234/2015)	Kamal Kishore Vs. Union of India & Ors.	Mr. G. K. Chauhan, Adv. for Applicant
31.	Original Application No. 518/2015 (M.A. No. 1248/2015) M.A. No. 1249/2015)	Deepak Enterprises Vs. Government of N.C.T. Delhi & Ors.	Mr. Manish Chauhan, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
32.	Original Application No. 263/2015	Sanjay Kumar Vs. State of U.P. & Ors.	Mr. Vikas Gaur & Mr. Dipesh Choudhary, Adv. for Applicant Mr. Savitri Pandey, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for R-3 Mr. Rajkumar, Adv. for R-4
FOR HEARING			
33.	Original Application No. 108/2013 (M.A No. 489/2015)	Legal Aid, National Green Tribunal Bar Association Vs NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Rahul Choudhary, Adv. for Applicant Mr. Vivek Kr. Tandon, Adv. for R – 1, 5 & 6 Mr. A.K. Prasad, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R - 3 Mr. Suresh Tripathy, Adv. for R – 4 Mr. D. Rajeshwar Rao, Adv. for R – 7

			Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-8 Mr. Sunil Satyarthi, Adv. for DCB Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSII DC Ms. Sakshi Popli, Adv. for NDMC Mr. B. V. Niren, Adv.
34.	Original Application No. 179/2013 (M.A No. 866/2014 & M.A. No. 644/2015)	Raj Hans Bansal Vs Ministry of Water Resources & Ors.	Mr. Gaurav Kr. Bansal, Adv. for Applicant Ms. Kimmi Brara, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. V. K. Tandon, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R – 4 Mr. Suresh Tripathy, Adv. for R – 5 Mr. P.L. Gautam, for R – 6 Mr. Narender Pal Singh, Adv. for R – 7 Mr. Ajeya Bhardwaj, Adv. for R-8 Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSII DC Ms. Sakshi Popli, Adv. for NDMC Mr. A.D.N. Rao, Adv. for DMRC Ms. P.S. Sindu, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Vikas Sood, Adv. Ms. Sangeeta Singh, Adv. Mr. Pradeep Kumar, Adv. for Apex Chamber of Commerce
35.	Appeal No. 67/2015 (M.A. No. 652/2015)	Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors. Vs. Government of NCT Delhi & Ors.	Mr. Pradeep Kumar, Adv. for Appellants Mr. Narender Pal Singh, Adv. for R-1 to 3 Mr. A. Kr. Prasad, Adv. for R-4 Mr. Vivek Kr. Tandon, Adv. for R-5 Ms. Ranjana Roy, Adv. for R-6 Mr. Sudhir Kr., Adv. for R-7 Mr. Moni Chinmay, Adv. for R-8 Ms. Puja Kalra, Adv. for R-9
36.	Original Application No.122/2015	F Block Resident Welfare Association Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, & Mr. Aditya N. Prasad, Advs. for the Applicant Ms. Savitri Pandey, Adv. for R-1 Mr. Pawan Shree, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Sudhir Kulshreshtha, Adv. for R-4 Mr. Pradeep Mishra, Adv. for UPPCB
37.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015 & M.A. No. 1208/2015)	Janab Mangisuddin Vs State of U.P. & Ors.	Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Advs. for Applicant Ms. Savitri Pandey, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav & Mr.Dalsher Singh, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Sharirq Ahmed, Adv.
38.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Advs. for the Applicant Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhyani, Advs. for R-2 & 3 Ms. Savitri Pandey, Adv. for R-4 Mr. Rajkumar, Adv. for R-6 Mr. Ravi P. Mehrotra & Mr. Abhinav Malik, Advs. for UPSIDC

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